

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 46
TO BE ANSWERED ON 19.07.2021**

ESI HOSPITALS

46. MS. S. JOTHIMANI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the status of implementation of creating ESI hospitals with beds in every district;**
- (b) the details of districts chosen for implementation in Tamil Nadu;**
- (c) the number of ESIC enrolled employees in Karur Parliamentary constituency; and**
- (d) whether the Ministry is planning to set up an ESI hospital with beds in Karur Parliamentary constituency?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)**

(a) & (b): Setting up of Employees' State Insurance (ESI) hospital in an area is approved based on the number of Insured Persons (IPs) in that area regardless of the size of that city or district. The details of the criteria to establish ESI hospitals is placed at Annexure-I.

There are 160 Hospitals under ESI Scheme, out of which 50 hospitals are directly run by ESIC and 110 hospitals are run by respective State Governments. In addition 'In Principle' approval has been given to 50 additional hospitals.

Contd..2/-

Employees' State Insurance Scheme (ESIS) is notified in 36 out of 38 districts of Tamil Nadu, except Perambalur and Kallakurichi districts. Out of these, 13 districts are fully notified and 23 districts are partially notified in districts headquarters area and prominent industrial centres. The present status of implementation in Tamil Nadu is placed at Annexure-II.

Four partially notified districts namely Vellore, Madurai, Ariyalur and Mayiladuthurai have also been chosen for implementation of the Scheme in entire area of the districts.

(c): As on 31.03.2020, the number of ESIC enrolled employees in Karur district was 29,996. Parliamentary Constituency wise data is not maintained.

(d): No proposal has been received from State Government of Tamil Nadu for setting up of new ESI hospital in Karur district, Tamil Nadu.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 46 FOR 19.07.2021 BY MS. S. JOTHIMANI REGARDING ESI HOSPITALS.

NORMS FOR SETTING UP OF NEW HOSPITALS BY ESI CORPORATION

Sl.No.	No. of beds	Min. No. of Insured Persons (IPs)
1.	30 bedded hospital	20,000 (15000 for North Eastern/ Hilly Area)
2.	100 bedded hospital	50,000
3.	150 bedded hospital	1,00,000
4.	200 bedded hospital	1,50,000
5.	250 bedded hospital	2,00,000
6.	300 bedded hospital	2,50,000
7.	350 bedded hospital	3,00,000
8.	400 bedded hospital	3,50,000
9.	500 bedded hospital	4,00,000
10.	600 bedded hospital	5,00,000

The IP population should be taken in a radius of 25 Km. and that there should not be any other ESI hospital within a radius of 50 Km. If there is another ESI Hospital within 50 Km, then each ESI hospital should fulfill these norms in the respective catchment area (for example, if the two ESI hospitals are at a distance of 40 Km, then each hospital should satisfy these norms within a radius of 20 Km.

For 30 bedded hospital, minimum 20000 IPs required in a plain area, 15000 IPs required in North eastern region/hilly area and there should be no ESIC/ESIS healthcare institution within 25 Km radius.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 46 FOR 19.07.2021 BY MS. S. JOTHIMANI REGARDING ESI HOSPITALS.

Fully Notified Districts	Partially Notified Districts		Non Notified Districts
1. Chennai	1. Ariyalur	13. Sivaganga	1. Perambalur
2. Virudhunagar	2. Coimbatore	14. Tiruchirappalli	2. Kallakurichi
3. Tiruvarur	3. Dindigul	15. Thanjavur	
4. Namakkal	4. Kanchipuram	16. Thoothukudi	
5. Theni	5. Karur	17. Tiruvallur	
6. Kanyakumari	6. Krishnagiri	18. Tiruvannamalai	
7. Tirupur	7. Madurai	19. Vellore	
8. Tirunelveli	8. Nagapattinam	20. Viluppuram	
9. Cuddalore	9. Nilgiris	21. Chengalpattu	
10. Tenkasi	10. Pudukkottai	22. Mayiladuthurai	
11. Dharmapuri	11. Ramanathapuram	23. Tirupattur	
12. Ranipet	12. Salem		
13. Erode			
